

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2015 &  
IA No. 91,92, 121 & 131 of 2015**

**Dated: 07<sup>th</sup> July, 2015**

**In the matter of:-**

**Western Electricity Supply Company of Orissa Limited & Ors.  
...Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **25.08.2015**.

**COURT MASTER**